# **Sudhanshu Gupta**

Insolvency Professional Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668

Address: 311, Agarwal Chamber-2, Plot No. 30, 31,

Veer Savarkar Block, Opp. Metro Pillar No. 58,

Shakarpur, East Delhi-110092

Email Address: sg\_1973@rediffmail.com

Contact No.: 9811547321

# Filing of list of creditors of the Corporate Debtor: Devika Universal Lands Private Limited Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Category of creditor	Summa	ry of claims	Summary admitted	of claims	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	admitted	under verification		
1.	Secured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	1	No
2.	Unsecured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	2	No
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	3	No
4.	Unsecured	2	14,96,72,017	2	14,96,72,017	NIL	NIL	NIL	4	Both Claims [Under

	financial creditors (other than financial creditors belonging to any class of creditors)									verification] admitted on basis of ledgers & Bank statements and other information received as on 23 <sup>rd</sup> August 2025
5.	Operational creditors (Workmen)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	5	No
6.	Operational creditors (Employees)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	6	No
7.	Operational creditors (Government Dues)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	7	No
8.	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,69,66,984	1	1,69,66,984	NIL	NIL	NIL	8	Claim being updated as per information received as on 28 <sup>th</sup> August 2025
9.	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	9	No
Total	,	3	16,66,39,001	3	16,66,39,001	0	0	0		

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of secured financial creditors belonging to any class of creditors

SI. No.	Name of creditor	Details o			Det	ails of claim a	dmitted			Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covere d by guarant ee	Whet her relate d party ?	% voting share in CoC					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of unsecured financial creditors belonging to any class of creditors

SI. No.	Name of creditor		of claim eived		De	etails of claim	n admitted		Amount of contingent claim		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details o			Det	ails of claim a	dmitted			of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covere d by guarant ee	Whet her relate d party ?	% voting share in CoC					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	re	ls of claim ceived			of claim adr			Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Alachlor Trading and Marketing Private Limited	26-06- 2025	5,68,57,688	5,68,57,688	Unsecured	NIL	No	37.99%	NIL	NIL	NIL	NIL	Claim [Under verification] admitted on basis of ledgers & Bank statements and other information received as on 23rd August 2025
2.	Evalina Powertec System Private Limited	26-06- 2025	9,28,14,329	9,28,14,329	Unsecured	NIL	No	62.01%	NIL	NIL	NIL	NIL	Claim [Under verification] admitted on basis of ledgers & Bank statements and other information received as on 23rd August 2025

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of operational creditors (Workmen)

SI. No.	Name of authorised representative, if any	Name of work man		of claim eived	D	etails of c	claim admit	ted	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# **List of Operational Creditors (Employees)**

SI. No.	Name of authori sed represe ntative, if any	Name of employee	Details of receive			Details of cla	aim admitte	ed	Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of operational creditors (Government dues)

SI. No.	Details of clai	imant		s of claim ceived		Details of c	laim admitte	ed	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

# List of Operational Creditors (other than Workmen, Employees and Government Dues)

SI.	Name	Details	of claim		Detai	ls of claim	admitted			Amount of	Amount	Amoun	Amount of	Remarks, if
No.	of	rece	eived							contingent	of any	t	claim	any
	creditor									claim	Mutual	of	under	
											dues,	claim	verificatio	
											that	not	n	
											may be	admitte		
											set off	d		
		Date of	Amount	Amount of	Nature	Amount	Amount	Whether	%					
		receipt	claimed	claim	of claim	covered	covered	related	voting					
				admitted		by	by	party?	share					
						security interest	guara -ntee		in CoC					
1.	Kartik Media	26-06-2025	1,69,66,984	1,69,66,984	Operational	Nil	Nil	No	N.A.	Nil	Nil	Nil	Nil	Claim being updated as per information received as on 28 <sup>th</sup> August 2025

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

#### List of other creditors (Other than financial creditors and operational creditors)

#### (Amount in ₹)

SI. No.	Name of cre -ditor		of claim eived		D	etails of cla	im admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Sudhanshu Gupta

[Interim Resolution Professional of Devika Universal Lands Private Limited]
Registration No: IBBI/IPA-002/IP-N00216/2017-18/10668

Office at: 311, Agarwal Chamber-2, Plot No. 30, 31 Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092

Contact No.: 9811547321

Email Address: sg 1973@rediffmail.com, devikaunilands.cirp@gmail.com

Place: Delhi Date: 28-08-2025